

Kerala

**National Programme for Control of  
Blindness**

7094 SHRI C P MUDALA GIRIYAPPA  
Will the Minister of HEALTH AND FAMILY  
WELFARE be pleased to state

(a) whether the Union Government have received two micro Plans for Mandya district from Karnataka Government under the National programme for Control of Blindness scheme,

(b) if so the details thereof, and

(c) the steps taken for clearance of these proposals?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR) (a) and (b) Yes, Sir A Micro plan for training, strengthening of ophthalmic infra-structure, school eye care in Madhya District has been received

(c) The States have been advised to form District Blindness Control Societies to strengthen the National Programme for control of Blindness at the district level Financial assistance is being provided to these Societies by the Government of India

[Translation]

**Compliance of Directives and Advises**

7095 SHRI BHAGWAN SHANKAR RAWAT Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) whether the Government are aware that in the decision of the Central Industrial Tribunal dated 20.10.1989 and in the decision of the High Court dated 15.2.1991 against petition submitted by the Mathura Refinery Worker's Union the management of the Indian Oil Corporation Limited,

Mathura Refinery, had issued certain directives and advises,

(b) if so, the details thereof;

(c) whether the Government have ensured the compliance of these directives and advises,

(d) if so, the details in this regard, and

(e) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) (a) to (e) The Award dated 6.10.1989 of the Central Government Industrial Tribunal, New Delhi, Published in the Gazette of India dated October 9.1.1989 has been seen Its main findings is that the contract labour employed at Mathura Refinery are not in law the employees of the Indian Oil Corporation Accordingly the 48 workmen whose services were terminated are not the employees of IOC

The Central Advisory Contract Labour Board has, in the meantime, constituted a Tripartite Committee on 30th May, 1990 to go into the question of abolition of Contract Labour in Mathura Refinery and the Marketing Division of Indian Oil Corporation Limited Mathura

[English]

**LPG Connections**

7096 SHRI SOBHANADREESWARAO VADDE Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state

(a) the total number of LPG connections in the country, State-wise,

(b) the number of private companies which are supplying LPG cylinders to the LPG dealers in the State of North East India including West Bengal; and

(c) the name of such companies and number of cylinders supplies by them annually?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT SATISH KUMAR SHARMA) (a) A Statement is annexed

(b) Empty cylinders are procured by the public sector oil companies from cylinder manufacturers and then issued to the distributors. No private company is supplying filled LPG cylinders direct to the distributors

(c) Does not arise

## STATEMENT

State-wise data on 01-04-93

Figure in lakhs  
(Provisional)

Sl. No.	State	Total No. of LPG connection
1	2	3
1.	Andhra Pradesh	15.332
2.	Arunachal Pradesh	0.06
3.	Assam	1 25
4.	Bihar	5 799
5.	Goa	1 269
6.	Gujarat	17 317
7.	Haryana	5 668
8.	Himachal Pradesh	1 619
9.	Jammu & Kashmir	1 942
10	Karnataka	9.848

State wise data on		01-04-93		Figure in lakhs (Provisional)	
SI No	State	1	2	Total No of LPG connection	
		1	2	3	
11	Kerala			6 498	
12	Madhya Pradesh			10 472	
13	Maharashtra			19 567	
14	Manipur			0 11	
15	Meghalaya			0 13	
16	Mizoram			0 07	
17	Nagaland			0 110	
18	Orissa			2 509	
19	Punjab			7 266	
20	Rajasthan			6 916	
21	Sikkim			0 086	

State-wise data on	01-04-93	Figure in lakhs (Provisional)	
Sl No.	State	Total No of LPG connection	
1	2	3	
22.	Tamil Nadu	15.718	
23.	Tripura	0.13	
24.	Uttar Pradesh	21 415	
25.	West Bengal	9.81	
	UNION TERRITORIES		
1.	Andaman & Car Nicobar	0.05	
2.	Chandigarh	1.352	
3.	Dadra & Nagar Haveli	0.038	
4.	Delhi	13 501	
5	Daman & Diu	0\0.073	
6	lakshadweep	0.01	
7	Pondicherry	0.304	